

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/2003/4924/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr.Manash Baruah,
District & Sessions Judge,
Nalbari.

Dated Guwahati the 18th July, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJNB/4166, dtd 01.07.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 02.07.2022 with permission to leave the station, with the official vehicle, at own cost, from the evening of 01.07.2022 till the morning of 04.07.2022**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/4925/A, dated 18-07-2022

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rao